

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3567**  
**TO BE ANSWERED ON 15<sup>TH</sup> JULY, 2019**

**Price of Petrol/Diesel**

†3567. SHRI JAI PRAKASH:  
SHRI MAHESH SAHOO:

पेट्रो लयम और प्राकृतिक गैस मंत्री

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the petroleum companies are free to increase or decrease the prices of petrol and diesel without the permission of the Government and if so, the details thereof and the reasons therefor;
- (b) the extent to which the Government has a say in the functioning of petroleum companies with regard to increasing or decreasing the prices of petrol and diesel; and
- (c) whether the Government is planning for price hike of petrol and diesel in near future and if so, the details thereof and the reasons therefor?

**ANSWER**

पेट्रो लयम और प्राकृतिक गैस मंत्री

(श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS**  
**(SHRI DHARMENDRA PRADHAN)**

- (a) to (c) Prices of petrol and diesel have been made market-determined by the Government with effect from 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel in line with international product prices and other market conditions. The prices of petroleum products are linked to the price of respective products in the international market. Oil Marketing Companies take a decision on retail selling price after considering various aspects including international product prices, exchange rate, tax structure, inland freight and other cost elements.

X-X-X-X-X